GOVERNMENT OF INDIA MINISTRY OF STEEL

LOK SABHA UNSTARRED QUESTION NO.3331

FOR ANSWER ON 23/03/2022

FUNDS IN CSR

3331. SHRI G.M. SIDDESHWAR:

Will the Minister of STEEL be pleased to state:

- (a) whether the Government has utilised the entire amount received under Corporate Social Responsibility (CSR) fund;
- (b) if so, the State-wise and year-wise details of total amount received and spent respectively during the last three years;
- (c) the details of total amount received by Government from the State of Rajasthan as against the expenditure made for the State;
- (d) whether the Government is emphasising upon the development of local institutions, rural schools and hospitals also through CSR activities; and
- (e) if so, the year-wise details of the domains along with the amount spent on the development work during the last three years?

ANSWER

THE MINISTER OF STEEL

(SHRI RAM CHANDRA PRASAD SINGH)

(a)to(e): The amount under Corporate Social Responsibility (CSR) is allocated and utilised by various Companies in accordance with the broad framework provided by the Government under section 135 of the Companies Act, 2013 ('Act') and Companies (CSR policy) Rules, 2014, as amended from time to time. The Act, interalia, stipulates that companies exceeding the threshold limits, as specified in the Companies Act, 2013, have to allocate at least 2% of their average net profits of the company made during the three immediately preceding financial years for CSR activities. The Board of a company is empowered to plan, decide, execute and monitor CSR activities of the company. Schedule VII of the Companies Act indicates the activities that can be undertaken by the companies, which, inter alia, include Health care, Education and Rural Development Projects, etc. Further, the first proviso to section 135 (5) of the Act provides that the company shall give preference to local areas and the areas around it where it operates. No funds are received from State Governments under CSR.

Year-wise details of CSR amount and expenditure incurred on major CSR activities in various States/UTs by CPSEs under the Ministry of Steel during the last three years, i.e. 2018-19, 2019-20 and 2020-21, are given at **Annexure -I.**

Annexure-I

[Reply to parts (a) to (e) of the Lok Sabha Unstarred Question No. 3331 for answer on 23.03.2022.]

<u>Year-wise details of CSR amount and expenditure on major CSR activities in various States/UTs, by CPSEs under Ministry of Steel during the last 3 years</u>

Name of the CPSE	Name of the State/UTs and CSR Activities Undertaken	(Rs. in lakh)						
		2018-19		2019-20		2020-21		
		CSR Amount	Ехр.	CSR Amount	Ехр.	CSR Amount	Ехр.	
Steel Authority of India Limited (SAIL)	SAIL has carried out CSR activities fin areas such as Education, Providing Health-care facilities, Women Empowerment, Sustainable Income Generation through Self-Help Groups, Assistance to Divyangs and Senior Citizens, Promotion of Sports coaching, Rural Development, Traditional Art and Culture, Access to Water facilities and Sanitation, Environment Sustainability, Disaster relief, etc.		3118	3300	2756	5000	4718	
	CSR activities have been carried out mainly in the States/UTs of Chhattisgarh, Jharkhand, Odisha, West Bengal, Madhya Pradesh, Tamil Nadu, Maharashtra, Karnataka, Uttar Pradesh, Andhra Pradesh, Delhi, Kerala and Haryana.							
Rashtriya Ispat Nigam Limited (RINL)	RINL has carried out CSR activities in areas such as Health, Drinking water, Swachh Bharat and Help during natural calamities, Education and Skill Development, Women Empowerment and Senior Citizen Care, Environment and Clean Ganga, Sports, Rural Development, Slum Area Development, Survey/ Assessments, etc.		1030	1010	796	1075	1011	
	CSR activities have been carried out mainly in the States/UTs of Andhra Pradesh, Telangana, Uttar Pradesh, Manipur, Bihar, Haryana, Odisha and Kerala.							
NMDC Limited	NMDC has carried out CSR activities in areas such as Drinking Water, Education, Health and Hygiene, Environment, Infrastructure, Culture and Heritage, Flood Relief/Natural Calamities, Nutrition, Skill Development and Income generation, Promotion of Sports, Development of Villages, etc.		16724	20000	19999	16450	15862	
	CSR activities have been carried out mainly in the States/UTs of							

	Chhattisgarh, Karnataka, Telangana, Madhya Pradesh, Andhra Pradesh, Uttar Pradesh, Haryana, Kerala, Himachal Pradesh and Maharashtra.					
MOIL Limited	MOIL has carried out CSR activities in areas such as Education, Rural Development, Health, Culture and Sports, Environment Sustainability, Skill Development, Apprentice training, Community Development Programme, etc.	929	1250	1274	1250	1318
	CSR activities have been carried out mainly in the States of Maharashtra, Madhya Pradesh, Odisha and Telangana.					
MSTC Limited	MSTC has carried out CSR activities in areas such as Educational Infrastructure, Healthcare, Livelihood Generation, Women Empowerment, Drinking Water, Sanitation, Sports, Art and Culture, Flood Relief, Social Security, Environment Sustainability, Tribal Welfare, Skill Development, etc.	200	NIL	54	NIL	NIL
	CSR activities have been carried out mainly in the States of West Bengal, Jharkhand, Karnataka, Odisha, Kerala and Uttar Pradesh.					
KIOCL Limited	KIOCL has carried out CSR activities in areas such as Sanitation and Drinking Water, Healthcare, Education, Promotion of Sports, Flood relief, Mid-day meal to School children, Covid-19 relief, etc.	33	208	331	872	885
	CSR activities have been carried out mainly in the States of Karnataka, Odisha, Kerala, Madhya Pradesh and Tamil Nadu.					
MECON Limited	MECON has carried out CSR activities in areas such as Nutrition, Sanitation, Healthcare, Education, Skill Development and Livelihood, Social Welfare, Rural Development, Projects for Divyangs, etc.	17	547	330	311	45
	CSR activities have been carried out mainly in the States of Jharkhand, Uttar Pradesh and Andhra Pradesh.					
